

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-5030
ANSWERED ON-25.03.2021

PRODUCTION TARGET OF NEW AND RENEWABLE ENERGY

5030. SHRI MAGUNTA SREENIVASULU REDDY
DR. VISHNU PRASAD M.K
SHRI GAURAV GOGOI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the measures taken by the Government to meet the production target of 175 GW of renewable energy by the year 2022;
- (b) the details of availability of energy therefrom; and
- (c) the measures taken in Southern States to augment the share of non-fossil fuel along with the achievements made thereunder?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI R.K. SINGH)

(a)to(c)The Government has set the target of achieving 175 GW of installed renewable energy capacity (excluding large hydro) by the year 2022.As on 28th February, 2021, a total of 92.97 GW of renewable energy capacity has been installed in the country. Further, a capacity of 50.15 GW is under various stages of implementation and capacity of 27.02 GW is under various stages of bidding.

The Government has taken several measure to promote renewable energy in the country, including in Southern States. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30 June, 2023,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

A total of 123428.14 MU of electricity has been generated from various RE sources in the country during the year 2020-21 (Upto 31.01.2021).
